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NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL) APPLICATION NUMBER **PETITION NUMBER** : CP/41/2017 NAME OF THE PETITIONER(S) : P. Shanmugam & 10 others NAME OF THE RESPONDENT(S) : Genav Extrusions Ltd & 6 Ors **UNDER SECTION** : 241/242 S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM (1) P. H. Arvind h Pondion County Ma Sy Advo Cate Detitimer Me Snichanan Sei vihani 2) L. Sham kan naray amam Sr. Adv. For P. G.r. dhown Dominic S. David 3) Rahul Belogi Vishau Hoha

ORDER

Counsels representing both the parties are present and filed a memo suggesting names of three Valuers from each side as per the order dated 23.11.2017. Copy of the memo is furnished to the respective counsels. Counsels for both the parties prayed for time to make submissions in relation to the interim prayers sought by the petitioner. Time is enlarged at their request. Put up on 07.12.2017.

S Vijayaraghavan Member (Technical) K Anantha Padmanabha Swamy Member (Judicial)

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